

**SEP. VICE CONDITIONS OF SCIENTISTS IN  
GOVERNMENT SERVICE**

390. DR. (MRS.) MANGLADEVI  
TALWAR: SHRI UTTAM  
SINGH DUGAL:

Will the Minister of EDUCATION be  
pleased to state:

(a) whether Government are i. varo that  
the scientists employed in the private sector  
are paid better than those in Government  
service; 'ind

(b) if so, the steps taken or proposed to  
ba taken by Government to improve the  
service conditions of scientists in  
Government service?

THE MINISTER OF STATE IN THE  
MINISTRY OF EDUCATION CSHJRI  
BHAGWAT JHA AZAD): (a) The Council of  
Scientific and Industrial Research have  
brought out in March this year an 'Opinion  
Survey of Scientists and Technologists.' This  
suggests that scientists employed in private/  
• industrial research establishments are paid  
better than those in Government service.

(b) The pay structure of scientific posts in  
different Government organisations have  
been fixed after taking into consideration all  
relevant factors.

**REORGANISATION OP DELHI ARMED  
POLICE**

391. DR. (MRS.) MANGLADEVI  
TALWAR: SHRI UTTAM  
SINGH DUGAL:

Will the Minister of HOME AFFAIRS be  
pleased to state:

(a) whether the Delhi Armed Police  
force is to be reo'rganised on the ;iaf-  
tern of the armed battalions in other  
States; and

(b) if so, what "are the ietaii\* c/  
the schemes?

THE MINISTER OF STATE IN '£&£  
MINISTRY OF HOME AFFAIRS (SHRI  
VIDYA CHARAN SHUKLA): (a) and (b)  
The question of reorganising the Delhi Armed  
Police with a view to streamining rts set-up  
ma

improving it^ efficiency is under examination  
of Government. The pattern of  
reorganisation has not yet been  
finalised.

**SPECIAL HIGH COURT FOR TAX CASES**

392. SHRI K. CHANDRASEKHA-  
RAN: Will the Minister of HOME  
AFFAIRS be pleased'to state:

(a) whether the proposal to have a special  
High Court to deal ,v;th jases pertaining to  
taxes has been dropped; and

(b) if so, what are the reasons therefor?

THE MINISTER OF HOME AFFAIRS  
(SHRI Y. B. CHAVAN): (a) There ha; been  
no concrete proposal before Government to  
have a special High Court to deal vith cases  
pertaining to taxes.

(b) Does not arise.

**CAPTURE OF MIZO HOSTILES**

393. SHRI UTTAM SINGH DUGAL:  
Will the Minister of HOME AFFAIRS  
be pleased to state:

(a) whether Seventy-five Mizo  
hostiles, inc'uding several ai their  
leaders have been captured till May  
7th, in the Mizo hills; and y

(b) if so, whether there was any  
casualty among Indian Policemen  
during the operations?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
VIDYA CHARAN SHUKLA): (a) Eighty-  
four Mizo hostiles were captured by the  
security forces in the Mizo Hills from 1st  
May, 1967 to 7th May, 1967. These included  
some important leaders like Lalnunawia and  
Sakhwaliana.

(b) Information is being co'lectert from  
thp State Uovernmem-